

**PROCEEDINGS OF THE PRL.DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

Sub : Permission to attend of "II Phase Foundation Training" to Civil Judges-2016 (IV Batch), through Virtual Online-reg.

Read : Letter No. GOB (I) 42/2016 dated 13.08.2020 of the Hon'ble High Court of Karnataka, Bengaluru.

**ORDER NO.ADM/54/2020 (64)
BENGALURU, DATED 14TH DAY OF AUGUST, 2020**

The officers mentioned at Column No. 02 are deputed to undergo "II Phase Foundation Training" to Civil Judges-2016 (IV Batch) through Virtual Online, from 17.08.2020 to 21.11.2020 (bdi) and the officers mentioned at Column No. 05 are placed in Concurrent Charge for the said period, as detailed below:-

Sl. No.	Name and Designation of the Judicial Officers	From	To	Concurrent charge
1	2	3	4	5
1	Shri. Vinayak Mayannavar, Prl. Civil Judge & JMFC, Hosakote, Bengaluru Rural District	17.08.2020	21.11.2020	Shri. Girisha R.B. Additional Civil Judge & JMFC, Hosakote, Bengaluru Rural District
2	Smt. Yogeshwari, Additional Civil Judge & JMFC, Devanahalli, Bengaluru Rural District.	17.08.2020	21.11.2020	Shri. Sandesh K. Prl. Civil Judge & JMFC, Devanahalli, Bengaluru Rural District.


14/8/2020

(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

Prl. District & Sessions Judge
Bangalore Rural District
Bangalore

Copy forwarded for information and necessary action through mail:

1. Prl./Addl. Civil Judge & JMFC, Hosakote/Devanahalli, Bengaluru Rural District.
2. Web host.
3. Accounts branch of this office
4. Proceedings file
5. Office copy

2019-2020

Sl. No.	Name and Designation	From	To	Remarks
1	Mr. J. R.
2	Mr. J. R.
3	Mr. J. R.